## GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

# LOK SABHA UNSTARRED QUESTION NO. 1664 (TO BE ANSWERED ON 13.02.2019)

#### **RESERVATION POLICY**

#### 1664. SHRI P. NAGARAJAN:

## Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Union Government is implementing reservation policy and formula while recruiting personnel in all jobs/services in Central Government offices across the country;
- (b) if so, the details thereof;
- (c) the total number of employees appointed in the Central Government offices on reservation basis in sanitary/ scavengers category jobs, community-wise for the last three years; and
- (d) the total number of sanitary staff working in all Central Government offices and subordinate offices across the country as on date, State-wise and community-wise?

## **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) & (b): As per extant instructions, reservation is provided to Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs) at the rate of 15%, 7.5% and 27% respectively in case of direct recruitment on all India basis by open competition. In case of direct recruitment on all India basis otherwise than by open competition, the percentage fixed is 16.66% for SCs, 7.5% for STs and 25.84% for OBCs.

In case of direct recruitment to Group C posts normally attracting candidates from a locality or a region, the percentage of reservation for SC/ST/OBC is generally fixed on the basis of proportion of their population in the respective States/Union Territories.

With the enactment of 'The Rights of Persons with Disabilities Act, 2016', reservation is also provided to Persons with Benchmark Disabilities against the posts and services of the Central Government at 4% of the total number of vacancies to be filled up by direct recruitment in the cadre strength in each group of posts i.e. Group A, B and C.

As per Ex-servicemen (Re-employment in Central Services and Posts) Rules, 1979, as amended from time to time, 10% of the vacancies in the posts upto of the level of the Assistant Commandant in all para-military forces; (ii) 10% of the vacancies in Group C posts; and (iii) 20% of the vacancies in Group D posts, to be filled by direct recruitment shall be reserved for ex-servicemen.

The persons belonging to Economically Weaker Sections (EWSs) who are not covered under the scheme of reservation for SCs, STs and OBCs shall get 10% reservation in direct recruitment in civil posts and services in the Government of India.

(c): As per available data, total number of employees appointed through direct recruitment, which may also include candidates selected on own merit, in the grade of Safai Karamcharis belonging to SCs, STs and OBCs in Central Government Ministries/Departments including their attached/subordinate offices as on 01.01.2014, 01.01.2015 and 01.01.2016 is given below:-

As on	Total	SC	ST	OBC	Others
01.01.2014	2044	484	173	710	677
01.01.2015	4959	899	358	1545	2157
01.01.2016	2452	590	153	721	988

(d): As per available data, total number together with representation of SCs, STs and OBCs in the grade of Safai Karamcharis as on 01.01.2014, 01.01.2015 and 01.01.2016 is given below:-

As on	Total	SC	ST	OBC	Others
01.01.2014	56584	22343	3996	6460	23785
01.01.2015	47812	20612	2883	5859	18458
01.01.2016	48951	22108	3379	7076	16388

Above data is consolidated in respect of Central Government Ministries/Departments and their attached and subordinate offices spread all over the country. This data is not maintained State-wise.

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